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Title : Introduction of Farmers (Welfare) Bill, 2006.

SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, I beg to move for leave to introduce a Bill to provide special facilities for farmers to improve their life, enhance their dignity and benefit the country through higher agricultural production by way of improving farm practices, techniques and allied occupations and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide special facilities for farmers to improve their life, enhance their dignity and benefit the country through higher agricultural production by way of improving farm practices, techniques and allied occupations and for matters connected therewith."

The motion was adopted.

SHRI C.K. CHANDRAPPAN : Sir, I introduce** the Bill.

MR. DEPUTY-SPEAKER: Shri P. Karunakaran – Not present.

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**** Introduced with the Recommendation of the President**